

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 44

CONT.A./5/2024 CA 208/2024 IN CP/18(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **AYUSH GUPTA V/s CHIRON METCO PRIVATE LIMITED**

Section 241(1) Sec. 242(4) of the Companies Act, 2013 and Rule 11

ORDER

CS Ashish O. Lalpuria a/w CS Suman Dhamecha for the Applicant present. Adv.

Pratik Tripathi PCS for the Respondents present through VC.

CONT.A./5/2024 CA 208/2024

The RoC is directed to submit his comments on the Application.

The Applicant is directed to supply the copy of this Application to the RoC. The

Respondents have filed their Reply. List this matter on Board on **19.07.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)